# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

## **LOK SABHA**

# **STARRED QUESTION NO. 231**

### **TO BE ANSWERED ON DECEMBER 22, 2022**

#### **CIVIC AMENITIES IN SLUMS**

#### NO. 231. SHRIMATI PRATIMA MONDAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has allocated funds to provide civic amenities in slums and for development of slums in the country;
- (b) if so, the details thereof during the last two years and the current year, State/UT-wise;
- (c) whether the Government proposes to conduct a survey regarding slums in the urban areas;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to take any concrete steps to provide basic amenities such as healthcare to the people living in the slums in the metropolitans of the country and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 231\* FOR 22.12.2022 REGARDING 'CIVIC AMENITIES IN SLUMS'

(a) & (b): 'Land' and 'Colonisation' are State subjects. Schemes related to development of the slums including providing civic amenities are implemented by States/Union Territories (UTs). However, Central Government supplements the efforts of States/UTs to develop slums and provide civic services to slum dwellers through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0).

Under PMAY-U, Central Assistance is provided to States/UTs for construction of houses for all eligible families/beneficiaries in urban areas including slum dwellers. The details of Central Assistance released during the last two years and the current year, State/UT-wise is at Annexure-I.

Under SBM-U, funds are released to States/UTs for construction of Community/ Public Toilets and Individual Household Latrines on need basis alongwith Solid Waste Management component in urban areas including slums. The State/UT-wise details of Central Share funds released under SBM-U during the last two years and current year is at Annexure-II.

Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Assistance of ₹35,990 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹31,198 crore have been released to States/UTs for **AMRUT** projects for water supply, sewerage & management, storm water drainage, green spaces & parks and nonmotorized urban transport. The State/UT-wise details of Central funds released under AMRUT during the last two years and current vear is at Annexure-III.

Recently, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the mission period. Under AMRUT 2.0, so far State Water Action Plans (SWAP) have

been approved by MoHUA for 4,830 projects worth ₹93,800 crores submitted by States/UTs. Under SBM 2.0, Mission allocation is ₹33,993.60 crore against which, ₹1877.23 crore have been released.

- (c) & (d): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which, a total of 6.54 crore people were living in 1,08,227 slums across the country.
- (e): Apart from PMAY-U, SBM-U and AMRUT, to provide civic amenities, Ministry of Health and Family Welfare under National Health Mission provides financial and technical support to States/UTs to strengthen the health care systems to provide affordable healthcare to all the citizens including slum areas. Further, under Ayushman Bharat, Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) health coverage up to ₹5 lakh per family per year is provided to all eligible households including slum dwellers and establishing Health and Wellness Centres (HWCs) to provide free and quality healthcare closer to people's homes including slums.

Further, Central Government is implementing SAUBHAGYA - Pradhan Mantri Sahaj Bijli Har Ghar Yojana, Pradhan Mantri Ujjwala Yojana (PMUY) and UJALA scheme in all urban areas including slums, amongst others.

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State/UT- wise details of Central Assistance released during last two years and current year (FY 2020-21 to 2022-23) under PMAY-U

[as on 12<sup>th</sup>December 2022]

S. No.	Name of the State/ UT	Central Assistance Released during last two years and current year (₹ in Crores)
1	Andhra Pradesh	8,935.71
2	Bihar	675.20
3	Chhattisgarh	1,568.33
4	Goa	46.96
5	Gujarat	8,220.95
6	Haryana	480.29
7	Himachal Pradesh	81.09
8	Jharkhand	801.94
9	Karnataka	2,184.82
10	Kerala	586.38
11	Madhya Pradesh	5,667.52
12	Maharashtra	7,711.38
13	Odisha	910.39
14	Punjab	910.87
15	Rajasthan	1,907.11
16	Tamil Nadu	3,394.67
17	Telangana	1,092.61
18	Uttar Pradesh	10,343.71
19	Uttarakhand	312.91
20	West Bengal	2,924.21
	Sub-total (States)	58,757.05
21	Arunachal Pradesh	36.30
22	Assam	459.92
23	Manipur	198.44
24	Meghalaya	22.78
25	Mizoram	87.49
26	Nagaland	140.62
27	Sikkim	3.29
28	Tripura	297.82
5	Sub-total (N.E. States)	1,246.66
29	A&N Islands	1.55
30	Chandigarh	12.92
31	D&NH and D&D	83.88
32	Delhi	196.34
33	J&K	177.72
34	Ladakh	4.90
35	Lakshadweep	-
36	Puducherry	55.83
	Sub-total (UTs)	533.14
	Grand Total	60,536.85

State/UT-wise details of Central share funds released during last two years and current year (FY 2020-21 to 2022-23) under Swachh Bharat Mission – Urban

S. No.	Name of the State/ UT	Central Share Funds released during last two years and current year (₹ in Crores)
1	Andhra Pradesh	298.68
2	Bihar	8.58
3	Chhattisgarh	10.14
4	Goa	8.08
5	Gujarat	95.46
6	Haryana	10.41
7	Himachal Pradesh	16.03
8	Jharkhand	4.77
9	Karnataka	216.23
10	Kerala	5.64
11	Madhya Pradesh	157.60
12	Maharashtra	400.23
13	Odisha	207.25
14	Punjab	193.81
15	Rajasthan	47.84
16	Tamil Nadu	630.66
17	Telangana	191.71
18	Uttar Pradesh	529.12
19	Uttarakhand	94.10
20	West Bengal	223.50
	Sub-total (States)	3,349.83
21	Arunachal Pradesh	15.76
22	Assam	82.84
23	Manipur	19.55
24	Meghalaya	0.60
25	Mizoram	19.31
26	Nagaland	8.61
27	Sikkim	4.50
28	Tripura	28.07
S	Sub-total (N.E. States)	179.24
29	A&N Islands	0.06
30	Chandigarh	23.14
31	D&NH and D&D	0.18
32	Delhi	230.37
33	J&K	27.98
34	Ladakh	0.32
35	Lakshadweep	0.00
36	Puducherry	6.29
	Sub-total (UTs)	288.34
	Grand Total	3,817.40

State/UT-wise details of Central share funds released during last two years and current year (FY 2020-21 to 2022-23) under AMRUT and AMRUT 2.0

Carrent	year (FY 2020-21 to 2022	Central Share Funds released during last
S. No.	Name of State/UT	two Years and current year (₹ in Crores)
1	Andhra Pradesh	24.91
2	Bihar	714.53
<del></del> 3	Chhattisgarh	603.25
4	Goa	1.74
5	Gujarat	405.60
<del>5</del> 6	Haryana	327.50
<del>7</del>	Himachal Pradesh	134.58
8	Jharkhand	332.23
9	Karnataka	468.51
10	Kerala	684.92
11	Madhya Pradesh	468.03
12	Maharashtra	2,779.73
13	Odisha	158.84
14	Punjab	1,025.24
15	Rajasthan	724.75
16	Tamil Nadu	2,225.68
17	Telangana	477.07
18	Uttar Pradesh	3,053.91
19	Uttarakhand	314.44
20	West Bengal	1,451.38
Sub-total (States)		16,376.84
21	Arunachal Pradesh	61.31
22	Assam	252.46
23	Manipur	69.94
24	Meghalaya	85.75
25	Mizoram	49.30
26	Nagaland	50.17
27	Sikkim	19.83
28	Tripura	127.69
Sub-total (N.E. States)		716.45
29	A&N Islands	4.34
30	Chandigarh	33.00
31	D&NH and D&D	4.16
32	Delhi	207.10
33	Jammu & Kashmir	106.33
34	Ladakh	12.07
35	Lakshadweep	0.41
36	Puducherry	34.09
Sub-total (UTs)		401.50
	NRSC	7.26
	Total	17,502.05